

(19)

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 977/95

New Delhi this the 29th day of September 1995

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)
Hon'ble Mrs. Shanta Shastry, Member (A)

Shri S.P. Sharma
Retd. Head Signaller
Northern Railway
Aligarh

...Applicant

(By Advocate: Shri B.S. Mainee)

Versus

Union of India : through

1. The General Manager
Northern Railway
Baroda House
New Delhi.
2. The Divisional Railway Manager
Northern Railway
Allahabad.

...Respondents

(By Advocate: Shri R.L. Dhawan)

ORDER (Oral)

By Reddy, J.:-

It is fairly conceded by the learned counsel for applicant that he has no instructions from the client and hence he is not pressing the OA. The OA is accordingly dismissed as not pressed.

Mrs. Shanta Shastry
(Mrs. Shanta Shastry)
Member (A)

V. Rajagopala Reddy
(V. Rajagopala Reddy)
Vice-Chairman (J)

cc.